THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

HC.XXXVII- 21/2023/19 7 /R. Cell

Date: 29-05-2023

The Gauhati High Court has been pleased to call for scanned copies (in PDF format) of 6 (six) judgments [3(three) from civil side and 3 (three) from criminal side] from the following Grade-II Officers in connection with regular promotion from Grade-II to Grade-I of Nagaland Judicial Service:

SI. No.	Name of the Officers
1.	Shri Nokshei Kano, Chief Judicial Magistrate, Kohima
2.	Shri Phuleto Yeptho, Chief Judicial Magistrate, Kiphire

The following directives may be followed for submission of the scanned copies of judgments:

- The scanned copies of the delivered judgments must have signature of the Presiding Officer on each page and have to be sent to the undersigned through e-mail at ghc.rcell2013@gmail.com on or before 09-06-2023 (Friday) within office hours.
- 2. For every Judgment there should be a separate PDF file.
- 3. The Judgments should be properly paginated and clearly scanned.

By order,

Registrar (Vigilance)-cum-

I/C, Recruitment Cell

Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-21/2023/197 A/R. Cell

Dated: 29-05-2023

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.

Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,

Guwahati for favour of his lordship's kind information.

4. Registrar, Kohima Bench, he is requested to upload the notification in the official website of Gauhati High Court, Kohima Bench. He is also requested to inform the Officers concerned.

5.	Joint Registrar (), Gauhati High Court, Guwahati.
6.	Deputy Registrar (), Gauhati High Court, Guwahati.
7.	Assistant Registrar (), Gauhati High Court, Guwahati.
8.	Administrative Officer (J) (_), Gauhati High Court, Guwahati.
9.	Project Manager, Gauhati	High Court, Guwahati. He is directed to upload the
	notification in the official	website of Gauhati High Court immediately under the
	caption "Notification dat	ed 29-05-2023 regarding calling of judgments in
	connection with regular	promotion from Grade-II to Grade-I of Nagaland

Judicial Service." with a scroll in the Home Page.							
10.	PS	to	Hon'bleMr.	Justice		Gauhati	High
Court, Guwahati for favour of his lordship's kind information.							
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- 11. PS to Hon'bleMrs. Justice________, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
- 12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
- 13. The High Court Notice Board.
- 14. The Order File.

Registrar (Vigilance)-cum-

I/C, Recruitment Cell

Gauhati High Court, Guwahati-1